

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/158/2016  
**NAME OF THE PETITIONER(S)** : Dr. K.K. Bhattacharya  
**NAME OF THE RESPONDENT(S)** : M/s Fruzyme Biotech India Pvt Ltd & 2 Others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

1.	S. SATHIYANARAYANAN	counsel for R1 to 3	<i>S. Sathiyanaarayanan</i>
2.	K. MOORTHY.	counsel for petitioner	<i>K. Moorthy</i>

**ORDER**

Shri K Moorthy, counsel for petitioner present. Shri S Sathiyanaarayanan, counsel for R1 to R3 present. Both the counsel prayed time for submitting arguments. Time enlarged at request. Put up on 07.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**